GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3252 ANSWERED ON:11.02.2014 THREAT TO ISP CNP NASIK Bhujbal Shri Sameer

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a threatening letter has been received by the Indian Security Press (ISP)/Currency Note Press (CNP) of Nasik from the terrorists:
- (b) if so, the details thereof and the security measures taken by the Government in this regard;
- (c) whether there are reports that local people are suffering unnecessarily due to the excessive security arrangements; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) General Manager, Currency Note Press (CNP) received an anonymous letter on 22nd November, 2013 which though did not wield any specific threat to the CNP from any terrorist organization, but cautioned the authorities to be alert in the backdrop of various types of threats to the installation. However, being a vital installation of Ministry of Finance, it faces general threats from forces/agents inimical to interests of India, including those belonging to Pan-Islamic terrorist outfits.

CNP/ISP is under the security audit purview of Intelligence Bureau as category 'A' installation and the security is reviewed by IB every two years. Further, CISF, the guarding force of CNP and ISP, Nasik, regulates access control to the installation. Persons/materials and vehicles are allowed entry after thorough frisking and anti-sabotage checks. After receipt of the above letter, security arrangements were reviewed at the installation level and CISF was alerted. Besides, a meeting was also held at the level of Commissioner of Police, Nasik, where security arrangements at CNP/ISP were reviewed.

(c) & (d) Following the letter, thoroughfare passing through the residential colony of CNP and ISP was closed for the public, which evoked resentment among locals, as they had to negotiate an alternate route to reach the Railway Station, Municipal Hospital, Police Station and other Government offices. The alternate route is approximately 3 km longer than the route through thoroughfare. However, as per recent management decision of ISP/NCP, it was agreed upon to open the thoroughfare for pedestrian after necessary antisabotage checks and frisking.